

DIVISION BENCH  
COURT - I

**O-231**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/191(KB)2021  
IA(COMPANIES.ACT)/40(KB)2024,  
IVN.P/4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	RENU SINGH VS M/S IDIO CONSTRUCTION & INDUSTRIES (INDIA) LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

**Appearances (via video conferencing/physically)**

Mr. Anirban Ray, Adv. : For Applicant in IA 40/2024  
Mr. Soumalya Ganguli, Adv.  
Mr. Abhishek Naik, Adv.  
Mr. Sudharshana Dutta, Adv.

Mr. Patita Paban Bishwal, Adv. : For Intervenor, For Applicant in IVN.P4/2024

Ms. Rashmi Singhee, Adv. : For Respondents  
Ms. Sanjana Shaw, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **11/7/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**